GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *111

TO BE ANSWERED ON THE 27TH JULY, 2021/ SRAVANA 5, 1943 (SAKA)

NATIONAL REGISTER OF CITIZENS IN ASSAM

*111. SHRI ABDUL KHALEQUE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the Gazette Notifications published by the Registrar General of Citizen Registration of India, Office of the Registrar General and Census Commissioner in relation to National Register of Citizens, Assam;
- (b) the various communications and instructions sent by the Registrar General of Citizen Registration of India to the State Coordinator, National Register of Citizens (NRC), Assam regarding issuance of rejection slips to the persons excluded from NRC;
- (c) the various communications and instructions sent by the Registrar General of Citizen Registration of India to the State Coordinator, National Register of Citiziens, Assam regarding winding up the process of NRC in Assam; and
- (d) the reason behind delay in issuance of rejection slip even though final list of NRC was announced on 31st August, 2019?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *111 FOR 27.07.2021 REGARDING 'NATIONAL REGISTER OF CITIZENS IN ASSAM'

- (a): A total of nine Gazette Notifications, the last being on 31.07.2019, have been published by the Office of the Registrar General and Census Commissioner, India.
- (b) & (c): Several communications and instructions have been sent to the State Coordinator of National Register of Citizens (NRC), Assam for complying the Orders of Hon'ble Supreme Court with regard to disposal of claims and objections, publication of lists of inclusions and exclusions in NRC, etc. Letters were also issued for completing pending works as per the approved Standard Operating Procedures and complying with the directions issued by the Hon'ble Supreme Court within the deadline fixed.
- (d): Due to outbreak of Covid-19 and flood situation, the process of issuing rejection slips has been postponed.
